

Status of subsidiaries of public coal companies

†782. SHRI NARESH AGRAWAL: Will the Minister of COAL be pleased to state:

- (a) the names of subsidiaries of public sector coal companies along with their present status;
- (b) whether these companies are required to be revived; and
- (c) if so, the scheme prepared by Government for their revival?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Subsidiaries of Public Sector Coal Companies and present status:

1. **Coal India Limited (CIL)** – A Maharatna Company

Subsidiaries and Status :

- (i) Bharat Coking Coal Ltd.- Mini Ratna and profit making company
- (ii) Central Coalfields Ltd.- Mini Ratna and profit making company
- (iii) Western Coalfields Ltd.- Mini Ratna and profit making company
- (iv) South Eastern Coalfields Ltd.- Mini Ratna and profit making company
- (v) Mahanadi Coalfields Ltd.- Mini Ratna and profit making company
- (vi) Northern Coalfields Ltd.- Mini Ratna and profit making company
- (vii) Central Mining Planning and Design Institute Ltd.- Mini Ratna and profit making company
- (viii) Eastern Coalfields Ltd.- Profit making company

Eastern Coalfields Ltd. will come out of BIFR shortly as it has started making profit.

2. **Neyveli Lignite Corporation Limited (NLC)** — A Navratna Company.

3. **The Singareni Collieries Company Limited** — Government coal mining company jointly owned by Government of Telangana and Government of India on a 51:49 equity basis.

(b) and (c) None of the Subsidiaries of public sector coal companies are required to be revived, hence, no such requirement for any scheme for their revival.

†Original notice of the question was received in Hindi.